## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2013 MA No.143/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Mr. Nandkishor Shankar Kamthe V/s. M/s. Hindustan Sugar Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
I,	M. S. BHARDI Shui V. P. VER	2. Derbrandert	amoling

## ORDER MA 143/2017 IN TCP 70/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 30.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASHKUMAR** Member (Judicial)